NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 07/13	T.P. No.		Section	Name of the Parties M/s. / Mr.	
	TP 43/16		397/398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	MAHESH KUMAR FJ60432886		Joseph

ORDER

Counsel for Petitioner present. Counsel for R-1 to R-4 is present. Counsel for Respondent requested time. However, Counsel for Petitioner reported ready. At the request of the Counsel for Petitioner list it on 30.01.2018 last chance.

Member (T)

Member (J)